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- (b) The ceiling has been fixed keeping in view the totality of the facilities for other ron under the refundable advances admissible Scheme.
 - (c) Not at present.

Expenditure on film Institute, Poons

6373. SHRI BABURAO PATEL: Will the Minister of INFORMATION AND BROAD-CASTING AND COMMUNICATIONS pleased to state :

- (a) the amount spent annually in running the Film Institute of Poona;
- (b) the total number of persons trained at the Film Institute since its inception and the number of them recruited in Government service:
- (c) whether Government have any proposals for expanding the scope of the Film Institute;
- (d) if so, the salient details of the proposals; if not; the reasons therefor ?

THE MINISTER OF STATE IN THE MI-NISTRY OF INFORMATION AND BROAD-CASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRII.K.GUJRAL): (a) On the basis of actual expenditure since the inception of the Institute, the average annual expenditure comes to Rs. 10,69,370.

(b) Total number of persons trained by the Film Institute till April, 1969......281

Number of trainees who secured employment in Government......41

(c) and (d) It is proposed to introduce courses of training in Television at the Film Institute. The details of the proposals are still under consideration.

Strikes in Public Sector in 1968 and 1969

6374. SHRI BABURAO PATEL:

SHRI R. K. BIRLA:

Will the Minister of LABOUR AND REHA-BILITATION be pleased to state :

(a) the total number of strikes in the public sector in 1968 with dates, duration and reasons for each strike and the total number of workers involved in strikes;

- (b) the number of persons killed and injured;
- (c) the loss on account of damage to property, loss of man-hours and loss of production; and
- (d) the nature of action taken against those responsible for the strikes ?

THE MINISTER OF LAFOUR AND RE-HABILITATION (SHRI D. SANJIVAYYA) : (a) to (d) Information is being collected and will be laid on the Table of the House after it is received.

Statement by Delhi Development Commissioner on Recent Hailstorm in Delhi

6375. SHRI R. K. BIRLA: Will the Minister of FOOD AND AGRICULTURE LC pleased to state :

- (a) whether the attention of the Government has been drawn to a statement made by the Delhi Development Commissioner who has welcomed the hailstorm which heavily damaged standing crops in Delhi in March by remarking blessing in disguise' as published in the Times of India of the 13th March, 1970; and
- (b) if so, the reaction of Government to such unfortunate remarks by an efficer?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIL SHINDE) : (a) The Delhi Administration has reported that the Development Commissioner has not made any such statement.

(b) Does not arise.

Loans to Farmers in Maharashtra for Purchase of Soyabean seeds

- 6376. SHRI Z. M. KAHANDOLE: Will the Minister of FOOD AND AGRICULTURE be pleased to state :
- (a) whether it is a fact that the National Seeds Corporation had supplied Soyabean seeds to the farmers of Satana of Nasik District in Maharashtra;
 - (b) if so, for how much area in acres;
- (c) the number of cultivators who took loans in this regard;

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- (d) whether they were paid the amount of loans for the seeds of soyabeans; and
 - (e) if not, when this payment will be made ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE):
(a) No, Sir.

(b) to (e) Do not arise

Amnesty for Renewal of Unlicensed Radio Sets

- 6377. SHRI P. C. ADICHAN: Will the Minister of INFORMATION AND BROAD-CASTING AND COMMUNICATIONS be pleased to state:
- (a) whether amnesty has been recently granted for unlicensed T.V. and Radio receivers for a period of 3 months to enable holders of unlicensed receing sets to get them licensed without payment of fine or penalty and without producing authority for their ownership;
- (b) if so, the number of unlicensed sets that have been licensed in this period so far; and
- (c) whether licensed radio/T. V. set holders who did not get their licences renewed during recent years were also not required to pay fine surcharge for such lapsed period; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROAD-CASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH):
(a) Yes, Sir.

- (b) Information regarding the number of unlicensed radio/T. V. sets owners who would obtain licences in terms of the amnesty would be collected from all over India and will be placed on the table of the Lok Sabha after the 'Amnesty' period is over.
- (c) Yes, Sir. The T. V. and radio holders who did not get their licences renewed in the recent years can also get licences renewed during the amnesty by paying the normal fee without any fine/surcharge.

Number of Permanent posts in Information and Broadcasting Ministry

- 6378. SHRI EHALJIEHAI FARMAR: Will the Minister of INFORMATICN AND BROADCASTING AND COMMUNICATIONS be pleased to state:
- (a) the number of permanent posts in the different media units of the Ministry of Ir formation and Broadcasting reserved for Scheduled Tribe Candidates;
- (b) the number of them filled by Scheduled Tribe Candidates; and
- (c) how many candidates are still working as temporary servants in the Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND EROAD-CASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I.K.GUJRAL): (a) to (c) Information is being collected and will be laid on the Table of the House.

Visit to Impact Publicatons, New Delhi by Inspector of Shops and Establishments Delhi Administration

- 6379. SHRI SARDAR AMJAD ALI. Will the Minister of LAFOUR AND RFHAFILIT-ATION be pleased to state:
- (a) when the Inspector of Shops and Establishments Delhi Administration visited leat the registered and head offices of the Impact Publications (P) Ltd.;
- (b) whether the establishment at C-7, Nizamuddin east, New Delhi-13 has declared the weekly off days, working hours and public holidays; and
- (c) what steps the Labour Department of Delhi Administration has undertaken to safeguard the interests of the non-journalist employees?

THE MINISTER OF LAIOUR AND RE-HABILITATION (SHRI D. SANJIVAYYA): (a) to (c) The required information is being collected and will be placed on the Table of the House when received.

District Panchayat Officer Under Andaman

6380. SHRI K. R. GANESH: Will the Minister of FOOD AND AGRICULTURE be pleased to state: (a) whether a District